

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 213  
IA No. 258/JPR/2024  
CP No. (IB)- 25/95/JPR/2024  
Under Section 95 of IBC, 2016

**In the matter of:**

**Tata Capital Ltd.**

**... Applicant/Creditor**

**Versus**

**Manoj Agarwal**

**...Guarantor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Diya Sodhi, Adv.  
For the Respondent : Ayush Agarwal, Proxy

**ORDER**

Heard Ms. Diya Sodhi, Adv. appearing on behalf of the Applicant. Mr. Ayush Agarwal, proxy counsel appearing on behalf of Mr. Akshay Bhardwaj, learned counsel for the RP.

**IA No. 258/JPR/2024**

This report u/s 99 of IBC, 2016 has been filed by the RP. **Issue notice to the Respondent.** Copy of the report shall also be furnished to the Respondent (PG to CD- M/s GRD Trucks Pvt. Ltd.). Reply, if any, may be filed within two with an advance copy to the other side. List the matter on 29.07.2024.

Sd/-

(Rajeev Mehrotra)  
Technical Member

Sd/-

(Deep Chandra Joshi)  
Judicial Member

June 07, 2024